

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/149(KB)2022
IA(I.B.C)/639(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS TANTIA SANJAULIPARKINGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Ishaan Saha, Adv.] For the Resolution Professional in IA/639/2024
Ms. Rituparna Saha, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. IA(IBC)/639(KB)2024
 - a. Ld. Counsel appearing for the Applicants seeks to file short affidavit placing on record the minutes of the meeting held on 15th January, 2024 and 12th February, 2024 in support of its plea for completion of CIRP process. Let the affidavit be filed within one week.
 - b. Post this IA on **23.04.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**